## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated 13th November, 2017.

No. HCM.II/184/2015-Estt/4116:On the recommendations of the High Court of Meghalaya, the Governor of Meghalaya having been pleased to issue the Notification No. LJ(A)/23/85/Pt./364-A dated 13<sup>th</sup> November 2017 promoting the following Grade-III Judicial Officers as Grade-II Judicial Officers on *ad hoc* basis, the Chief Justice of the High Court of Meghalaya, in exercise of powers under Rule 7(B) of the Rules of High Court of Meghalaya, 2013 is pleased to post the promotee Judicial Officers as follows:

Sl. No.	Name	Present Posting	New Posting
1.	Smti. Rithelda Rymbai	I/C Deputy Director, SJA	Deputy Director, SJA
2.	Shri Kerbor Jinson	Judicial Magistrate,	Chief Judicial
	Lyngdoh	Jowai	Magistrate, Jowai
3-	Shri Chisak Gabil	Judicial Magistrate,	Chief Judicial
	Momin	Williamnagar	Magistrate, Ampati
4.	Shri Daniel S.	Judicial Magistrate,	Chief Judicial
	Marbaniang	Amlarem	Magistrate, Tura
5.	Smti. Evalene Shabong	Judicial Magistrate, Nongpoh and I/C Chief Judicial Magistrate, Nongpoh	Full Time Secretary, District Legal Services Authority, Nongpoh
6.	Smti. Ranee M	Judicial Magistrate,	Chief Judicial
	Kharsyntiew	Nongpoh	Magistrate, Nongpoh
7-	Smti. Anjeline Matti Pariat	Judicial Magistrate, Shillong	Full Time Secretary, District Legal Services Authority, Shillong
8.	Smti. Monica K	Judicial Magistrate,	Chief Judicial
	Lyngdoh	Shillong	Magistrate, Nongstoin

The above named Judicial Officers shall join their respective place of posting/transfer within seven days from the date of issuance of this Notification.

By Order,

REGISTRAR GENERAL

Memo.No. HCM.II/184/2015-Estt/ 4116 A Dated Shillong the 13<sup>th</sup> November, 2017. Copy for information to:

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.

- The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- The Secretary to the Government, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
- The Accountant General (A&E), Shillong.
- 6. The Treasury Officer, Shillong/Tura/ Jowai/Williamnagar.
- 7. The District & Sessions Judge, Shillong/ Jowai/ Tura/ Williamnagar.
- 8. Smti. Rithelda Rymbai, I/C Deputy Director, SJA
- 9. Shri Kerbor Jinson Lyngdoh, Judicial Magistrate, Jowai
- 10. Shri Chisak Gabil Momin, Judicial Magistrate, Williamnagar
- 11. Shri Daniel S. Marbaniang, Judicial Magistrate, Amlarem
- 12. Smti. Evalene Shabong, Judicial Magistrate, Nongpoh and I/C Chief Judicial Magistrate, Nongpoh
- 13. Smti. Ranee M Kharsyntiew, Judicial Magistrate, Nongpoh
- 14. Smti. Anjeline Matti Pariat, Judicial Magistrate, Shillong
- 15. Smti. Monica K Lyngdoh, Judicial Magistrate, Shillong
- 16. The Director, Printing and Stationery, Shillong for publication of the Notification in the next issue of the gazette.
- ↓17. The System Analyst, High Court of Meghalaya for uploading the same in the official web site.

18. Office file.

REGISTRAR GENERAL